Title: Secretary General laid on the Table a copy of the decision of the Speaker, Lok Sabha on the petition given by Shri Santosh Gangwar, MP against Shri Chandra Bhan Singh under the Tenth Schedule of the Constitution and the members of Lok Sabha (Disqualification on grounds of Defection) Rules, 1985.

SECRETARY-GENERAL: Sir, I beg to lay on the Table, a copy of the decision dated 5 th December, 2008 (English and Hindi versions) of the Speaker, Lok Sabha on the petition given by Shri Santosh Gangwar, MP against Shri Chandra Bhan Singh under the Tenth Schedule to the Constitution and the Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985.

(Placed in Library, See No.LT 9513/08)